

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, (COURT-II)

Item No. 233
31(ND)/2016

IN THE MATTER OF:

Anil Goyal & Ors.

... **Applicant/Petitioner**

Vs.

M/s. Kalyan Polypacks Ltd. & Ors.

... **Respondent**

Under Section: 397-398

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**


**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Advocate Ridhima Verma- For Petitioners, Advs. Raghavendra Bajaj and Bhaskar Subramanian for Respondents 2-4

ORDER

Renotify this case on 22.09.2021


(T.S. SINGH)
COURT OFFICER